श्री विश्वनायं प्रताप सिंह: इसमें कोई दो बात नहीं है। हम लोग सब कामन हैं, अगर आपके पास कोई जानकारों है, तो उसको शेयर करेंगे।

श्री जगदम्बी प्रसाद यादव: मंत्री जो ने कहा है कि जब से सरकार ने एक्शन लिया है बीफ टैलो या और टैलो देश में नहीं आ रहा है। मैं जानना चाहता हूं कि स्वयं देश में कितना वाफ टैलो तैयार होना है जिसकी साबुन या दूसरो चोजों के लिये आपूर्ति की जाती है। आपने नहा है कि विदेश से बीफ टैलो और सूझर का टैलो नहीं आ रहा है तो उसकी पूर्ति कैसे हो रही है? और जो बीफ टैलो अभी तक देश में या लाखों टन उसका क्या हुआ?

SHRI VISHWANATH PRATAP SINGH: Yhi's is regatding abeyance and blacklisting.

माननाय सदस्य जानना चाहते हैं कि जो टैनो बन्द हुआ उसकी पूर्ति के लिए क्या किया जा रहा है ? पाम फेटो एसिइस जा रहे हैं जो साबुन वगरह के इस्तेमाल इम्पोर्ट किये में आते हैं। अब देण के अन्दर कितना है इसके आंकड़े मेरे पास नहीं हैं।

## Charging of exorbitant fares by Air India

- ♦23. SHRI *K*: MOHANAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether fie Central Government havereceived a resonltfo« unanimously adopted by the Kerala legislative; Assembly on the 23rd March, 1984, urging the Central Government to reduce the exorbitant fares being charged by Air India from persons travelling between Kerala and the Gulf countries; and
- (b) if go, what is Government's reaction thereto?

THE MINISTE?. OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) No, Sir.

(b) Does not arise.

SHRI K. MOHANAN: Sir, Kerala Assembly on 23rd March, 1984 passed a unanimous resolution iu this regard. 1 don't know whether the Central Government is in receipt of that resolution or not. But the fact is that it wis estimated that more than 2.5 lakh In r ins are working in the Gulf countries, and out of this nearly 1,60,000 are Malayalis. Majority of these workers there are not in managerial or executive position but as ordinary workers and even labourers working in the hot sin, sweating 'heir blood to earn their livelihood. Acute unemployment in the country I'otced them to go to Gulf countries leaving their homes and their beloved I-ith and kins. They are also m a big way contributing towards forejin exchange reserve of the country. But the Government officials and different agencies tn this country are squeezing their blocd through every possible manner. Exorbitant fare is charged by Air India from! passengers between Trivandrum and the Gulf countries is one of the examples of this loot. Air Tndia revised its fares from Gulf countries to Trivandrum and raised it by 22 per cent in the course of last 18 months. The fire charged from Kuwait to New York and the fare from Kuwait to Trivandrum were the same, though the (alter covers one-third of the distance. Wliat is the justification for this? I would like to know the basis of this fare between Trivandrum and the Gulf countries that has been fixed.

SHRI KHURSHED ALAM KHAN: Sir, in the first instance, I would like to explain that we have not received any resolution officially from the State Government.

SHRI B. SATYANARAYAN REDDY; Are vou aware of it or not?

SHRI KHURSHED ALAM KHAN: Let me answer.

MR. CHAIRMAN: Mr. Reddy, have patience.

SHRI KHURSHED ALAM KHAN: Unofficially, we have been able to get a copy of that resolution which jnd'eates (hat they have stated -ibout the fares and also they have stated that the free baggage allowance should be raised to Rs. 5,000, and of course there is one more demand.

But as far as the fare between Gulf and India is concerned, I would like to make it very clear that international fares arc fixed through the forum of IATA and after the forum of IATA approves these fares, they have to be approved by the respective Governments where these services are operated. No Government or no airlines can unilateraly fix these fares or reduce them.

SHRI K. MOHANAN; Sir, it is cleaf that there is no ethical or scientific basis tor the fixation of fares between Gulf countries and Trivandrum. But this is done only on the basis of a whimsical formula with the intention only of looting our people who are working in the Gulf countries. Normally, the fare between Dubai and Bombay is Rs. 2.861 and the distance between Dubai and Bombay is only 1199 nautical miles. For the same amount, a person can travel up to Delhi and the distance is 1907 nautical miles. The distance between Dubai and Trivandrum is only 1834 nautical miles, which is much less than the distance between Dubai and Delhi. Hut the Dtibii-Trivandrum fare is exactly Rs. 1100, Rs. 1100 more than that of the Dubai-Delhi fare. This means, for a trip, it is Rs. 2200.- This is the amount which our people are paying in excess. This means, in a year, nearly Rs. 100 crores is being looted. This is day-Ugb't looting. Air India made a profit of Rs. 96 crores last year. They have shown Rs. 36 crores in their profit and loss ae- count. From where they got this Rs. 96 crores? It is only hon the passengers from the Gulf countries. The excuse now given is IATA. I would like to know what notion has been taken by the Government in the IATA?

MR. CHAIRMAN; Will you ask a ques, tion?

SHRI K. MOHANAN; I am putting the question. This is injustice-.

MR. CHAIRMAN: We grant you that this is looting. But please put your question.

SHRI K. MOHANAN: I would like to know what specific action has been taken by our Government in the IATA in regard to the fixation of this exorbitant between Dubai and Trivandrum"

SHRI KHURSHEED ALAM KHAN: As I explained at .the beginning, the fares are fixed through the forum of tATA and then this is approved by the respective Governments. If any one Government does not agree, then, it is not possible to impose or charfl\* this fare. I would also like to point put here, in this connection, that from 1st April, 1984, the other airliaes wanted to increase the fare by 4 per cent. But we did not agree and therefore, they could not increase the fare.

SHRI K. MOHANAN: In this regard-, I would like to know whether the Government is prepared to declare Trivandrum airport as an interantional airport and a gateway of India?

MR. CHAIRMAN: This has nothing to do with this question.

SHRI K. MOHANAN: If Trivandrum is declared as a gateway of India, then, this difficulty can be overcome.

MR. CHAIRMAN: This is your suggestion.

SHRI R. MOHANARANGAM: Sir, the hon. 'Minister has stated that he has not received any copy of the Resolution of the Kerala Government. I am not very much interested in the Resolution passed by the Kerala Assembly\* But what I am very much interested in is this. Our hon, Minister has stated that they are completely dependent on the decisions taken by the interantional forum. If this is so, what action has been taken by the Govern-Oient of India and how is it that they had agreed to this exorbitant rate? Why should there be this discriminatory rates between the fares from Gulf countries to Kerala and from Gulf countries to other places? What action has been taken by the Government of India? Why should they not insist that the rates should be the same? Why should they earn mote than Rs. one hundred crores in this manner?

SHRI KHURSHEED ALAM KHAN: Sir. I have already'explained the position. As I said, they wanted to, in-

crease the fare by 4 per cent. But we did not agree. Therefore, when one Government did not agree, they could not impose this 4 per cent in. crease. As far as the actual fares are concerned, it is not that the decision is taken by the I ATA. This has to pe approved by the respective Governments, who own these airlines and who are opearting these sendees.

AN HON. MEMBER: Already, it is higher.

SHRI M. M. JACOB: I would like to know from the hon. Minister whether they have taken note of the income from the Gulf sector by Air India vis-a-vis the income from the Europi&n sector, from the American sector? Is it a fact that all the losses of the Air India are covered by the income which •they get from the Gulf route, from the people of the Southern States, specially, from Kerala? I am pointing this out because, the people thno are working in the Gulf countries, 90 per cen! of them are construction workers, coolies, masons, carpenters and so on. But the people who are working in America and other European countries are earning more money and they are rich. If I understand correctly, the Air India is suffering loss on lhat sector. The hon. Minister may be able to tell me. But Air India is making profit from the side of the people where poorer people are employed, who are trying to make a very hard living out of this income. I ho,ne the Minister will give me a sector-wise income of the. Air India, Gulf sector, American sector and the European sector.

SHRI KHURSHEED ALAM KHAN: I do not have the sector-wise income, but it is a fact that on most of the routes most of the Airways are losing and we are also losing on some of the routes because of the keen competition, on European and American sectors. This is a thing which is known to everybody.

SHR1 PARVATHANENI UPENDRA: Mr Chairman, Sir, J want to know from the hon. Minister, what is the criterion on which these rates are fixed. Are these on the

basis of distance or arbitrarily? The second point is, he cannot throw air the blame on IATA because unless some of the countries object, IATA Cannot take note of the rates. More over, Gulf countries may, not object because the' traffic is only o.ne-sided, Oflly from tile southern States, there is no reverse traffic from Gulf countries. Will tbe hon. Minister explain on what basis these rates

SHRI KHURSHEED ALAM KHAN: Sir. normally the rates are fixed on the basis of distance, but in view of certain other factors sometimes the relevance of distance is not taken into consideration. As far as the fare is concerned, I have explained that apart from the IATA the concerned Governments have also to agree. Unless they all agree We cannot do anything in the matter.

MR CHAIRMAN: Mr. Minister, the point which is being made on all hands is that there is a certain discrepancy between the rates that are fixed for European and American sectors and those for Gulf countries. The intention is that i'Ou should move in the matter.

SHRI KHURSHEED ALAM KHAN: Sir, I also mentioned that there is a difference because of the keen competition in case the European and American sectors. i

SHRI K. MOHANAN: In this sector you have the monopoly and so you are looting.

SHRI KHURSHEED ALAM KHAN: i do not know what the hon. Member ineiins by looting. If it is looting only by Air India, I do not know what the Gulf Airways, the Saudi Airways and the Kuwait Airways are doing because we are all in a pool, and as I said, in view of certain other factors there is always certain variations on various sectors. This is a matter which has to be settled between the various State Governments and the Airlines operating on this ro'irte. NO unilateral delusions can be taken in this refard.

DR, (SHRIMATI) SAROJINI MAHISHI: Sir, I would like to know whether Air India has entered into the pool with a number of other Airlines. If it is so, whether it is applicable [0 this Gulf sector also? If it has entered into the pool, the question of substantial losses does not arise. I would like to have a specific answer from the hon. Minister.

SHRI KHURSHEED ALAM KHAN: The pool is there but the question of losses does not arise at all.

SHRI T. BASHEER: My colleague, Mr. Mohanan, has pointed out the figures and I do not want to repeat them, but I would like to know from the hon. Miinster whether he considers that the rate from Gulf countries to Trivandrum is exorbitant. What is the opinion of the hon. Minister in this respect? If he considers il io be exorbitant and feels that there is a discrepancy, what is he proposing to do in the matter? Does he propose to take up the matter with the IATA to reduce the rate and make it a reasonable rate from Gulf countries to Trivandrum?

SHRI KHURSHEED ALAM KHAN: Sir, it is not my personal wish or personal Jesire of peTlf.nnl doing. IATA is an international forum. IATA only fixes the fare and then the final authorities are the respective governments. Unless all the governments agree, nothing can lie done in the matter.

SHRI T. BASHEER: That is not the question. What is the hon. Minister going to do? Is he going to take up his issii<sub>I</sub>. with the IATA?

MR. CHAIRMAN: I understand that he proposes to do nothing because he has no power.

SHRI K. MOHANAN: What is the attitude of this Government?

SHRI DIPEN GHOSH: The question is that, the Minister himself has admitted that unless the country's Government agrees to the suggestion of the IATA that decision does not become binding upon that country or

the airlines. So when • there .was a proposal from the IATA that there should be 4 per cent further increase, our Government objected to it and consequently the proposed 4 per cent increase could not be implemented. The point is, already the fare is higher than on other routes. At that time when this particular faro was fixed, whether the Government of Inida had objected to the IATA proposal.'

MR. CHATHMAN: Did you ever object to the IATA proposal?

SHRI KHURSHEED ALAM KHAN: These fares have not been fixed at one stage. They have been gradually increased and therefore it was in keeping with . ..

SHRI DIPEN GHOSH: Whether at any stage, your Government objected to it.

SHRI KHURSHEED ALAM KHAN: It was in keeping with the operating cost of the aircraft.

MR. CHAIRMAN: Next question. You cannot badger the Minister. Question No. 24. The same thing is being asked again and again.

AN HON. MEMBER: Sir, why cant' we badger the Minister?

MR. CHAIRMAN: You can badger but only reasonably.

SHRI SUSHIL CHAND MOHUNTA: He should actually be pinned down to the stand that his Government wants to take. He has not made that clear.

MR. CHAIRMAN: He has made it clear. Shall 1 explain il to you? That the rates are fixed by IATA and then they have to be approved by Government. There are more than o.ne governments involved.

SHRI SUSHIL CHAND MOHUNTA: But what are they intending to do?

MR. CHAIRMAN: What can they do?'

SHRI PARVATHANENI UPENDRA: Sir, he is ignoring your suggestion also. You asked him specifically whether Government is proposing io take any steps. That he.is skipping

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MR. CHAIRMAN: Question No. 24. Wltat do you *intend* doing?

SHRI KHURSHEED ALAM KHAN: What can we do?

MR. CHAIRMAN: Employ prettier hostesses.

SHRI KHURSHEED ALAM KHAN: I think they are already.

MR. CHAIRMAN: After this sati\*-iactory conclusion Question No. 24.

## deduction in tariff of hotels etc run bj I.T.D.C.

\*24. SHRI BISWA GOSWAMI;+ SHRI SUSHIL CHAND MOHUNTA;

WU1 the Minister oj? TOURISM AND CIVIL AVIATION be pleased to state:

- 1:1) whether there is any proposal under Government's consideration to reduce the tariff of Hotels, Guest Houses. Inns and Motels under the management of India Tourism Development Corporation in view of their low occupancy rate;
- (b) whether any experiment in this regard has been initiated in any of the establishments referred to above; and
- (c) if not, what steps have been taken to make these establishments viable?

THE MINISTER *OF* STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) to (c) A Statement is laid on the Table of the House.

## Statement

Reduction in Tariff ol Hotels Etc. run by I.T.D.C.

The ITDC does not operate guest houses, Inns and Motels. There is no

†The question was actually asked the floor of the House by Shri Biswa Goswami.

proposal to reduce tariff of ITDC hotels, as it is considered that taritl is not the only factor contributing to low occupancy in hotels.

The steps taken to make the IIDC establishments viable include, grant of additional discount to Travel Agents and local Business Houses; introduction of summer and winter discount and cheap package for domestic clients, inclusion of ITDC hotels for chain use by foreign tourists, setting up ITDC's own travel agency, promotion of ITDC properties in overseas markets, the strengthening of ITDC's Marketing Division etc.

SHRI BISWA GOSWAMI: Sir, in the statement the hon. Minister has said that there is no proposal to reduc\* tariff of ITDC hotels as it is considered that tariff is not the only factor contributing to low occupancy in hotels. This means that the Minister lias agreed that tariff is one of the factors for low occupancy in the ITDC hotels. These hotels are incurring beavy losses and I would like to know from the hon. Miinster whether with the steps he has enumerated, there has been any improvement in the performance of the ITDC hotels after taking those steps.

SHRI KHURSHEED ALAM KHAN: Sir, it is a fact that the occupancy of ITDC hotels was not really encouraging during the last year. But as mentioned by me, there are many other factors. One was the recessionary condition all over the world which reduced the arrivals of tourists 'in this country. Therefore what we did was we gave a special concession, we maae out special package tours, we made our srJecial stop-over tours in order to attract more and more clients to our hotels, and I am sure whatever has been done, will improve the conditions in due course.

SHRI BISWA GOSWAMI: Sir, there are certain duty-free shops and it has been noticed that these shops have increased their profits after they were made tluty-free. Does it not mean.